- (a) whether it is a fact that a joint working group . onsisting of representatives of India, U.A.R. and Yugoslavia which was set up in pursuance of an industrial co-ope ration agreemen among the three countries, lias identified four production lines for tripartit collaborat >n
- (b) if so. wh it are these four joint ventures for estab shment;
- (c) whether D is also a fact that these three countries 're also considering a proposal to lower import tariffs on several new items;
- (d) whether H the three countries have felt that early establishment of the joint ventures will be advantageous to all the three countries; and
- (e) if so, wh ii he final decision is likely to be taken in tie matter?

THE DEPLMY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) Yes, Sir.

- (b) (1) T. V. Glass Bulbs.
  - (2) T. A. Picture Tubes;
  - (3) 55-60 H. P. Wheeled Tractors.
  - (4) Scooters.
- (c) Yes. Sir.
- (d) and (e) As regards T. V. glass bulbs and T. V. piotuse tubes, the concerned enterprises have been directed to prepare a detailed project report within a period of six months. As regards wheeled tractors and scooters, firfher action will be taken after the speci c models to be manufactured on a tripartite basis have been selected.

## Loss Suffered by Railways as a Result of floods

307. SHRI LOKANATH MISRA: SHRI K. C. PANDA: SHRI SUNDAR MANI PATEL: DR. B. N. ANTANI:

Will the Minister of RAILWAYS be pleased to state\*:

fa) whether several railway lines were affected as a result of the floods in various parts of U.P., West Bengal and Gujarat and many tra n services had to be suspended; and

(b) the details of loss incurred by railways, as a result thereof?

THE MINISTER OF RAILWAYS (SHRI GULZARTLAL NANDA): (a)

(b) The information is being collected and will be laid on the Table of the Sabha.

## VIEW OF WESTERN INDIA AUTOMOBILE ASSOCIATION ABOUT PEOPLE'S CAR

398. SHRI S. S. MARISWAMY: SHRI LOKANATH MISRA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state;

- (a) whether Government are aware that the Western India Automobile Associatioa have pronounced the people's car as "an absolute myth"; and
- (b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b). Government are not aware of the views of the Western India Automobile Association referred to in the question. Government have already decided, in principle, to set up a project in the public sector for the manufacture of passenger cars of a proven foreign design for an annual capacity of 50,000 Nos. In pursuance of this decision, necessary follow up action is now bein» taken.

## EXEMPTION FROM PAYMENT OF EARNEST MONEY AGAINST INDENTS FOR STF.PL BILLETS

- 309. SHRI R. P. KHAITAN: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:
- (a) whether it is a fact that members of the Steel Re-rolling Mills Association arc exempted to pay deposits against indents for billets whereas the small re-rollers are required to pay heavy deposits for comparatively smaller order of re-rollable scrap; and
- (b) if so, what are the reasons for this discrepancy?